

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


T.P No. 111/2017  
C.P-980/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> December 2017, 10.30 A.M


Name of the Company	Progressive Commodeal Pvt Ltd & Ors.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. TIAINLA Deputy Director  
O/o The Regional Director (ER),  
Ministry of Corporate Affairs, GOI

  
20.12.17

1. MR. NIRMALYA DASGUPTA, Adv.  
2. MR. DIBANATH DEY, Adv.  
3. MR. J. PATNAIK, PCS.

Petitioners

  
28/12/2017

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Central Government has filed reply wherein certain objection has been raised. Ld. Counsel for the petitioner submitted that he needs some time to file reply to the Central Government. Prayer is allowed.



List it on 21/02/2018.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)